

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated: **18<sup>th</sup> December, 2023.**

No. 749 A : Sri Ali Ahmad, Principal Judge, Family Court, Muzaffarpur is transferred and posted as District and Sessions Judge, Khagaria vice Sri Kumud Ranjan Singh, since transferred.

**By order of the High Court  
Sd/- M.K.Sinha  
Registrar General**

Memos No. 81642-81662 Dated, Patna, the 18<sup>th</sup> December, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / the District and Sessions Judge, Khagaria / the District and Sessions Judge, Muzaffarpur / Sri Ali Ahmad, Principal Judge, Family Court, Muzaffarpur / Registrar cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, A.D. Misc. Section, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present office in consultation with Sri Kumud Ranjan Singh, District and Sessions Judge, Khagaria in order to join his new assignment at Khagaria)

(-) For Sri Ali Ahmad only.

**By order of the High Court,**

  
**Registrar General**